

Statement of Immovable Property Return for the year 2012 (as on 01.01.2013)

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Service :
Name of the Officer (in full) :
Ministry / Department / Office :

INDIAN CORPORATE LAW SERVICE
SHASHI RAJ DARA
Ministry Of Corporate Affairs
Office of the Registrar of Companies
Andhra Pradesh

Designation : Deputy Registrar of Companies
Grade Pay : Rs.6600/-

Date of Birth :
Present Pay :

Name of district, sub-division, Taluk and Village in which property is situated	Name and details of Property – housing lands and other buildings	Cost of Construction / acquisition including land in case of house and year when purchased	* Present Value	If not in own name, state in whose name held and his / her relationship to the Government Servant.	How acquired – Whether by purchase, lease ** mortgage, inheritance gift or otherwise, with date of acquisition and name with details of persons from whom acquired	Annual Income from the property	Re
(1)	(2)	(3)	(4)	(5)	(6)	(7)	
AHMEDABAD	FLAT NO.502, BLOCK C, AKASH- III, 132 FEET RING ROAD, NARANPURA, AHMEDABAD -380013	RS.6,72,000/-	RS.15,00,000/- (APPROXIMATELY)	IN OWN NAME	PURCHASE BY HOUSING LOAN DATE OF ACQUISITION : 24.12.2004	RS.60000/-	
SECUNDERABAD	FLAT NO.302, BLOCK B, SUNRISE ENCLAVE, PADMARAO NAGAR, SECUNDERABAD – 500 025	RS.20,00,000/-	RS.25,00,000/- (APPROXIMATELY)	IN OWN NAME	PURCHASE BY HOUSING LOAN DATE OF ACQUISITION : 14.07.2010	SELF OCCUPIED	

*In case where it is not possible to assess the value accurately the approximate value in relation to present conditions may be indicated.

@n Includes short-term lease also.

Note – The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15 (3) of the Central Civil Services (Conduct) Rules, 1954 (1) of the CCS (Conduct) Rules, 1964 on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person.


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